

EX-EMPLOYEES OF CIVIL SUPPLIES DEPARTMENTS

*1120. **Shri I. Escharan:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have agreed to absorb the retrenched staff of the Civil Supplies Departments of the States; and

(b) if so, the percentage of the discharged ex-employees who are likely to be absorbed?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). Government have agreed to accord employment assistance to the retrenched staff of the Civil Supplies Departments of the State Governments on a priority basis. For this purpose they have been accorded the same priority as the retrenched Central Government employees other than those who are declared surplus on the recommendation of the Economy Unit. It is not possible to say how many or what proportion of the discharged employees would actually be absorbed as a result of this assistance.

Shri I. Escharan: May I know what are the minimum conditions to be satisfied for recruitment, and the Departments in which they are likely to be taken in?

Shri Datar: There are no minimum conditions at all. They would be given posts more or less equal or analogous to those that they held in the State Government.

Diwan Raghavendra Rao: May I know if the Government propose to give exemption in respect of age, etc. in the case of these employees?

Shri Datar: I am not sure whether exemption can be given except when it has already been granted by the State.

**CENTRAL BUILDING RESEARCH INSTITUTE,
ROORKEE**

*1131. **Diwan Raghavendra Rao:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether the recently constructed building of the Central Building

Research Institute at Roorkee has been defaced and reconstructed on the basis of a new design; and

(b) the cost of the originally constructed building and the additional expenditure for changing it to the new design?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) The recently constructed building of the Central Building Research Institute at Roorkee has not been defaced. The Council Architects have, however, recently reported that the Director of the Laboratory had removed the corrugated decorative tile wall on one side of the building. No new structure has been put up in place of the decorative wall.

(b) The cost of the building was Rs. 8,67,000. In view of the position stated at (a) above the question of additional expenditure on reconstruction does not arise.

Diwan Raghavendra Rao: May I know if the original building was designed by a qualified architect, and if a change has been brought about, why and by whom it has been brought about, and if the person who has brought about the change is a qualified architect and designer?

Shri K. D. Malaviya: The building was designed by a qualified architect of the Council of Scientific and Industrial Research. The Director of the Building Research Institute was responsible for removing this corrugated decorative brick wall. But, no action seems to be necessary now, because it was not considered necessary or worthwhile.

Diwan Raghavendra Rao: May I know if the originally estimated cost of this building was Rs. 600,000 and the actual cost is Rs. 800,000?

Shri K. D. Malaviya: The latter information is given just now. I should like to have notice to answer the first part.

Diwan Raghavendra Rao: May I know if the reservoir in this building